

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 02nd day of April, 2019

Present :

**Hon'ble Ms. Ajanta Dayalan, Member-A
Hon'ble Mr. Rakesh Sagar Jain, Member-J**

Original Application No.330/00397/2013

Hari Narayan Paswan **Applicant.**

V E R S U S

Union of India and ors. **Respondents.**

Advocate for the applicant :None

Advocate for the respondents :Shri D.S. Shukla

O R D E R

By Hon'ble Ms. Ajanta Dayalan, Member-A :

List revised. None present for the applicant. Shri D.S.

Shukla, counsel for the respondents is present.

2. It is observed that even on earlier listed dates i.e. on 10.09.2018 and 05.11.2018, no one was present on behalf of the applicant. It appears that the applicant has lost interest in pursuing the matter. Accordingly, the OA is dismissed in default and for non prosecution.

Member-J

Member-A

RKM/